NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.09.2018**

NAME OF THE PARTIES: Godrej & Boyce Mfg. Co. Ltd.
V/s.
Sheth Corp. Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

27. C.P. (IB)-2052 (MB)/2018

Counsel for both sides present and represents that both the parties have entered into the consent terms and also filed the consent terms. Counsel for the Petitioner submits that he wants to withdraw this Petition and seeing the consent terms, the Petition is dismissed as withdrawn.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

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